[Mr. Speaker]

Does the hon. Member want to take all those 17 minutes himself or does he want to give some time to the other Member from his party also who wants to speak?

SHRI P. M. MEHTA: I want to give some time to the other Member from my party also.

MR. SPFAKER: The hon. Member may continue his speech next time when the debate is resuemd. Today, after lunch, we are going to have Private Member's business. So, he may speak on the next day, that is monday. Meanwhile, he will have enough time to think about other matters also.

13.00 hrs.

The Lok Sabha adjourned for Lunch till Fourteen of the Clock

The Lok Sabha re-assembled after lunch at Fourteen of the Clock.

[MR. DEPUTY-SPEAKER IN THE CHAIR]

CONSTITUTION (AMENDMENT) BILL *

(Omission of article 314)

SHRI CHINTAMANI PANIGRAHI (Bhubaneswar): I beg to move for leave to introduce a Bill further to amend the Constitution of India,

MR. DEPUTY-SPFAKFR: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI CHINTAMANI PANIGRAHI: I introduce the Bill.

CONSTITUTION (AMENDMENT) BILL *

Omission of articles 291 and 362 and amendment of article 366

SHRI CHINTAMANI PANIGRAHI (Bhubaneswar): 1 beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The Question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India,"

The motion was adopted.

SIRI CHINTAMANI PANIGRAHI: I introduce the Bill.

14.05 hrs.

HEALTH (FERIODICAL MEDICAL CHECK-UP OF MEMBERS OF PARLIAMENT) BILL *

श्री यमुना प्रसाद संदल (समस्तीपुर) : उपाध्यक्ष महोदय, मैं प्रस्ताव करता हूं कि संसद सदस्यों की श्रविल भारतीय विकित्सा विकास मंस्या, नई दिल्ली में समय समय पर्ष विकित्सीय परीक्षा तथा तथ्संसकत मानतो का उपशब्ध करते वाले विधेयक की पुरःस्थापित करने की धंनुनति ही जाय।

^{*} Published in Gazette of India Extra ordinary, Part 11, section 2 dated 28-5-71.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the Medical checkup of the members of Parliament from time to time at the All India Institute of Medical Sciences, New Delhi, and for matters connected therewith"

The motion was adopted.

श्री यमुना त्रसाय मण्डल : मै विधेयक को पुर:स्थापित करता ह ।

HEALTH (PERIODICAL MEDICAL CHECK-UP OF PRFSIDENT AND PRIME MINISTER OF INDIA) BILL *

श्री यकुना प्रसाद मंडल (समस्नीपुर): खपाध्यक्ष महोदय, मै प्रस्ताव करता हूं कि भारत के राष्ट्रपति और प्रधान मंत्री की श्रव्यक्त भारतीय विकित्सा विज्ञान मंस्या, नई दिल्ली में समय समय पर चिकित्सीय परीक्षा तथा तत्संसवत मामलों का उपवश्य करने वाले विचेयक को पुरस्वापित करने की श्रमुमति दी जाय ।

MR. DEPUTY-SPEAKER: The question is

"That leave be granted ro introduce a Bill to provide for the medical checkup of the President and the Prime Musister of India from time to time at the All India Institute of Medical Sciences, New Delhi and for matters connected therewith."

The motion was adopted.

भी यसुना प्रसाद महल : मैं विशेयक को पुरःस्थापित।कादता है। 14.68 hrs.

CONSTITUTION (AMENDMENT)
BILL*

(Amendment of Eighth Schedule)

भी यनुना प्रसाद मण्डल (समस्तीकुर) : उपाध्यक्ष महोदय, मैं प्रस्तात करता हू कि भारत के संविधान का और संशोधन करने वासे विधे-यक को पुनःस्थापित करने की अनुमति दी षाय।

MR. DEPUTY-SPEAKER: The ques-

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

क्षी बमुना प्रसाद मंडक नै क्षियक को पुरःस्थापित करता हूं।

PENSION AND OTHER AMENITIES
FOR THE EX-MEMBERS OF
PARLIAMENT BILL *

श्री यमुना प्रसाद नंडल (तमस्तीपुर) : उपाध्यक्ष महोदय, मैं प्रस्ताद करता हूं कि शूठ-पूर्व संसद सदस्यों के लिए पेंशन तथा अस्य सुख-सुविधाधों का उपबन्ध करने वाले विधेयक की पुरःस्वापित करने की झनुमति वी जायं।

SHRI S. M. BANERJEE (Kappur): 1 am sorry that I have to oppose this Bill. We have all sympathies with those Members who have not been re-elected. But at the present juncture when we cannot possible morease the wages of the Central

Published in gazette of India Extraordinary, Part II, section 2, dated 28-5-71.